

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 24 of 2013 in
DFR No. 2458 of 2012**

Dated: 21st January, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Daman Industries Association

... Appellant(s)

Versus

**Electricity Department of Daman
& Diu & Anr.**

....Respondent(s)

Counsel for the Appellant(s):

Mr. M.L. Lahoty

Ms. Gargi Bhatta Bharali

ORDER

**IA No. 24 of 2013
*(Condone delay Application)***

Issue notice to the Respondents returnable on 18.02.2013.
Dasti service is permitted. Registry is also directed to issue notice
to the Respondents.

Post the matter on **18.02.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs